

(b) According to the studies conducted under an All India Coordinated Project of Ethnobiology funded by the Ministry of Environment and Forests, about 7500 species of plants are used for medicinal purposes in India. These are distributed in various parts of the country.

(c) The medicinal plants such as Anmul, Satavari, Musali, Chiraita and Gugul etc., have been included in the list of plants identified by the Ministry of Health for cultivation and development on priority.

[English]

#### UHF Digital Trunking System

3728. SHRI SURESH KALMADI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to purchase UHF Digital Trunking System for high-security Delhi Police net;

(b) whether the purchase sub-committee appointed in this connection has recommended not to go for this system; and

(c) if so, the reasons for overruling the recommendations of the purchase sub-committee?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

#### Rehabilitation of Displaced Persons

3729. SHRI S.D.N.R. WADIYAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of people displaced in Nagarhole National Park in Karnataka due to implementation of the World Bank aided new eco development project;

(b) whether most of these displaced persons belong to SC/ST and other weaker sections of the society; and

(c) if so, the steps taken for the proper rehabilitation of those displaced forest dwellers?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) In Nagarhole National Park in Karnataka, no displacement of local people has taken place due to the implementation of the World Bank project.

(b) and (c) Do not arise.

#### Central State Farm, Aralam

3730. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central State Farm, Aralam has availed any loan/advance from any Bank; and

(b) if so, the details thereof and the present outstanding dues against the farm?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) Central State Farm, Aralam has not availed itself of any loan/advance from any Bank.

[Translation]

#### Aquaculture Development Agency Scheme in M.P.

3731. DR. LAXMINARAYAN PANDEY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Union Government bear half of the expenditure incurred on Aquaculture Development Agency Scheme sponsored by the Central Government;

(b) if so, the amount provided to Madhya Pradesh for this purpose during 1996-97; and

(c) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) A Centrally Sponsored Scheme on development of freshwater aquaculture through Fish Farmers Development Agencies (FFDAs) is being implemented by the States. Under the scheme, expenditure on all developmental activities such as, construction of new ponds, renovation of ponds and tanks, first year inputs (fish seed, feed, fertilisers, manures, etc.) running water fish culture, aerators, integrated fish farming, fish seed hatcheries, fish feed mills, salary of incremental staff, cost of vehicle, training of fish farmers, etc. is shared on 50:50 basis by the Government of India and the State Governments. It is the decision of the Government of India that it should share only the developmental costs. Therefore, it does not meet fifty percent of expenditure on base staff salary, maintenance of vehicle and office contingencies.

(b) and (c) The Central assistance given to FFDAs in Madhya Pradesh during 1996-97 is Rs. 100 lakhs.